THE MINISTER OF STATE IN THE! MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA); (a) and (b). No Industrial Licence has been granted to any party for the manufacture of Vodka so far.

DISCOVERY OF URANIUM IN KUTCH DISTRICT

- *452. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI: Will the Minister of ATOMIC ENERGY be pleased to state:
- (a) whether it is a fact that the Gujarat Mineral Development Corporation have discovered uranium in Fudi village of Hui Taluk in Kutch District; and
 - (b) if so, the details thereof?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) No, Sir

(b) Does not arise.

अखबारी कागज निगम

*453. श्री पीताम्बर दास:

और मान सिंह वर्माः

भी जगदम्बी प्रसाद यादव :

श्री ओम प्रकःश त्यागीः

क्या औद्योगिक विकास तथा विज्ञान और प्रीद्योगिकी मन्त्री यह बनाने की कृया करेंगे कि:

- (क) प्रख्वारी कामक नियम की स्थापना का प्रस्ताव कव से मरकार के विचाराधीन चला ग्रारहा है; ग्रीर
- (ख) इस मध्यन्ध्र में कोई झन्तिम निर्णय कवतक भरनिए जाने की सम्भावना है?

NEWSPRINT CORPORATION

453. SHRI PITAMBER DAS:

SHRI MAN SINGH VERMA: SHRI

J. P. YADAV: SHRI O. P. TYAGI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

- (a) since when the proposal for setting up a newsprint corporation has been under Government's consideration; and
- (b) by when a final decision is likely to be taken in this regard?]
 - tf | English translation. 2—39 RSS/74

औद्योगिक विकास संवालय में राज्य मंत्री (श्री एम० बी० राणा: (क) धीर (ख). उम प्रम्ताव का स्वपान 1973 में देर में किया गया था। इसके लिए कोई निश्चित तारीख बना सकता कठिन

t[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA): (a) and (b). The proposal was initiated in late 1973.

It is difficult to indicate a firm date line.]

RAZAKARS FROM BANGLADESH IN ASSAM

454. SHRI N. G. GORAY: SHRI O. P.

TYAGI: SHRI V. K. SAKHLECHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of Razakars from Bangladesh have recently crossed into Assam; and
- (b) if so, what action has been taken by Government in this behalf?

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT) : (a) No, Sir.

(b) Does not arise.

FOREIGN COLLABORATION AGREEMENTS *455. DR. K. MATHEW KURIAN:

DR. KUMARI SAROJINI KRI-SHNARAO BABAR:

SHRIMATI SUM1TRA G. KUL-KARNI :

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRIMATI RATHNABAI SREENIVASA RAO :

SHRI M. S. ABDUL KHADER:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

- (a) the number of collaboration agreements with foreign companies approved by Government during the year 1973;
- (b) the details of foreign financial and technical involvement in these agreements;
- (c) the names of the countries of origin of these foreign companies; and
- (d) the terms and conditions for remission of profits to these companies V
 - English translation.